



**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.2212/2020

This the 18th day of January, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Surendra Singh Negi son of Late Shri Raghuveer Singh Negi, aged about 35 years, Resident of Quarter No. – 4, Type-III, KVS, Ziet Campus, Near Vivekanand Needam, Gwalior – 474002 (Madhya Pradesh) & presently working as Assistant Section Officer at Kendriya Vidyalaya Sangathan, ZIET, Gwalior (Madhya Pradesh) Group – B.

... Applicant

(through Mr. Amit Mathur, Advocate)

Versus

1. Kendriya Vidyalaya Sangathan (HQ), 18-Institutional Area, Shaheed Jeet Singh Marg, New Delhi – 110016.
Through its Commissioner.
2. Assistant Commissioner (Estt. II & III)
Kendriya Vidyalaya Sangathan (HQ), 18-Institutional Area, Shaheed Jeet Singh Marg, New Delhi – 110016.

... Respondents

(through Mr. S. Rajappa, Advocate)

ORDER (Oral)

Justice L. Narasimha Reddy, Chairman:

Learned counsel for the applicant seeks permission of the Tribunal to withdraw the OA.

2. Permission is accorded. Accordingly, the OA is dismissed as withdrawn. However, it shall be open to the applicant to approach the Tribunal, if the cause of action survives. There shall be no order as to costs.



(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

lalit/rk/ankit/sd